

सभापति महोदय प्रश्न है

“कि सविधान का और सशोधन करने वाले विधेयक को पुर स्थापित करने की अनुमति दी जाये ।

The motion was adopted

श्री हुकम चन्द कछवाय सभापति महोदय, मैं विधेयक पुर स्थापित भी करता हू ।

15.24 hrs

CONSTITUTION (AMENDMENT) BILL*

(Amendment of Article 148)

श्री हुकम चन्द कछवाय (उज्जैन) : सभापति महोदय, मैं प्रस्ताव करता हू कि भारत के सविधान का और सशोधन करने वाले विधेयक को पुर स्थापित करने की अनुमति दी जाये ।

सभापति महोदय प्रश्न है

‘कि भारत के सविधान का और सशोधन करने वाले विधेयक को पुर स्थापित करने की अनुमति दी जाये ।

The motion was adopted.

श्री हुकम चन्द कछवाय सभापति महोदय, मैं विधेयक पुर स्थापित भी करता हू ।

MR CHAIRMAN Mr Ugra Sen—He is absent Mr Daya Ram Shakya—He is also absent Mr Madan Tiwary—He is also absent Mr L L Kapoor

15 25 hrs.

CONSTITUTION (AMENDMENT) BILL*

(Amendment article 19, etc)

श्री लखन लाल कपूर (पूणिया) : मैं प्रस्ताव करता हू कि भारत के सविधान का

और सशोधन करने वाले विधेयक को, पुर स्थापित करने की अनुमति दी जाये ।

MR CHAIRMAN The question is

“That leave be granted to introduce a Bill further to amend the Constitution of India”

The motion was adopted

श्री लखन लाल कपूर मैं विधेयक को पुर स्थापित करता हू ।

15.26 hrs

UNEMPLOYMENT ALLOWANCE BILL

By Shri K Lakkappa—Contd

MR CHAIRMAN Now, we continue the discussion on Unemployment Allowance Bill

Mr Rajagopal Naidu

SHRI P RAJAGOPAL NAIDU (Chittoor) We are discussing about the problem of unemployment There is unemployment in the educated classes and also in the uneducated classes—in the rural masses

First, let us take the problem of unemployment in educated classes The Janata Government have committed themselves that they are going to remove unemployment within ten years' time It is only on paper, they have not done anything till now They know that our population increases equal to the population of Australia annually The figures show that unemployment is increasing But they are not having any programme at all Can the Janata Government say that they have done anything with regard to giving employment to the educated people They have not done anything There are restrictions even now in the Government Departments that they should not employ extra people Therefore, after the Janata Government came into existence, they